

FORM G
INVITATION FOR EXPRESSION OF INTEREST ("EOI") FOR
HIND AGRO INDUSTRIES LIMITED OPERATING IN MEAT INDUSTRY AT ALIGARH, UP
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	HIND AGRO INDUSTRIES LIMITED PAN: AAACH5783J CIN: U01211UP1994PLC016502
2.	Address of the registered office	Central Dairy Farm Complex Anupshahr Road Aligarh Uttar Pradesh-202122
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Central Dairy Farm Complex Anupshahr Road Aligarh Uttar Pradesh-202122
5.	Installed capacity of main products/ services office	As mentioned in the detailed EOI
6.	Quantity and value of main products/ services sold in last financial year	Unit Not Operational
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mail at: hindagroinsolvency2023@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum Eligibility Criteria for resolution applicants (Singly, Jointly or in consortium) to approach the Resolution Professional ("RP") with Resolution Plan: - 1. Minimum Net-Worth of INR 25 crores supported by Documentary Evidence 2. For Financial Entities including ARCs /NBFCs /AIF - AUM/ Funds Deployed/Committed funds available for investment of INR 200 Crores as on latest available Balance Sheet not prior to 31-03-2022. # In the event of a consortium between applicants belonging to aforementioned two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium. Complete details / Detailed EOI can be sought by E-mail at hindagroinsolvency2023@gmail.com .
10.	Last date for receipt of expression of interest	18-08-2023
11.	Date of issue of provisional list of prospective resolution applicants	28-08-2023
12.	Last date for submission of objections to provisional list	On or before 02-09-2023
13.	Process email id to submit EOI	hindagroinsolvency2023@gmail.com



Paramjeet Singh Bhatia

Paramjeet Singh Bhatia
Resolution Professional-Hind Agro Industries Ltd.
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Process E-mail id: hindagroinsolvency2023@gmail.com
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Correspondence Address: C-39, Surya Nagar, Ghaziabad, Uttar Pradesh-201011
AFA Valid Upto: 23.12.2023

Date: 03.08.2023
Place: Delhi